

National Company Law Tribunal

Allahabad Bench

CP NO.90/Ald/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Refrac Consultants and Services Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: U/S 98(1) of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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2.

CP NO.90/ALD/2016 Refrac Consultants and Services Pvt Ltd

Mr R.K Paramhans counsel for Petitioner represent company. Registry of this

Tribunal is directed to scrutinize and to issue further notices to the opposite

party meanwhile petitioner counsel is also directed to issue notice to party. Case

is called for hearing and reply on 10.04.2017

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)